

**IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

FRIDAY, THE FOURTEENTH DAY OF AUGUST  
TWO THOUSAND AND TWENTY SIX

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH  
AND  
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

**WP.Nos.11419 AND 11444 OF 2026**

**WP NO: 11419 OF 2026**

**Between:**

1. Mudusu Sreekanth, S/o Mudusu Bikshaiah, Age. 36 years, Occ. Prob. Dy.S.P, R/o. H.No 4-101, SC Colony, Gurrampade Village, Thanedarpally Mandal, Dist. Nalgonda, Telangana, Pincode. 508256
2. Yellaboina Ruchitha, D/o Yellaboina Ravi, Age. 27 years, Occ. Prob. Dy.S.P, R/o. 5-310, Devarakonda Road, Kondamallepally, Dist. Nalgonda, Telangana, Pincode . 508243
3. S.Sudeep Reddy, S/o S. Venkat Reddy, Age. 26 years, Occ. Prob. DyS.P, R/o . 44-160, Ramnagar Colony, Ward 26, Dist. Wanaparthy, Telangana, Pincode. 509103
4. Regatte Sai Kiran Reddy, S/o Regatte Venkat Gopal Reddy, Age. 31 years, Occ. Prob. DySP, R/o. H.no 3-111/b, Yenugula Dhori, Narket Pally Village, Chinna Narayana Puram Mandal, Dist. Nalgonda, Telangana, Pincode. 508254
5. B.Aishwarya, D/o B. Venkatesh, Age . 30 years, Occ . Prob. Dy.S.P, R/o . H.no 18-9-124, Kummawadi, Chandrayangutta , Dist. Hyderabad, Telangana, Pincode . 500005
6. Makhariya Sakshi, D/o Suneel Makhariya, Age. 28 years, Occ. Prob. Dy.S.P , R/o. 85 Gs Estate, Dist. Adilabad, Telangana, Pincode. 504001
7. Kishan Patel, S/o Yogaudhar Patel, Age. 26 years, Occ. Prob. Dy.S.P, R/o. H.no 2-12-190, Sai Ganesh Colony, Vidyaranyaपुरी, Dist. Hanamkonda, Telangana, Pincode. 506009
8. Dharavath Sabitha, D/o Dharavath Hari Nayak, Age. 31 years, Occ. Prob. DySP, R/o. Plot No 110b, Nagarjuna Nagar Colony, Kushaiguda, Ecil, Dist. Hyderabad, Telangana, Pincode. 500062

9. G. Sumasri, D/o G. Krishnaiah, Age. 25 years, Occ. Prob. DySP, R/o . H.no 27-216/a, Dist. Wanaparthy, Telangana, Pincode. 509103
10. Narra Akhil Reddy, S/o Bhagavan Reddy, Age. 34 years, Occ. Prob. DySP, R/o . H.no 19-56/8B, Street No 1, Adarsh Nagar, Dist. Siddipet, Telangana, Pincode. 508111
11. N. Anil Kumar, S/o N. S. Haridas, Age. 30 years, Occ. Prob. DySP , R/o. H.no 4-300, Gandhi Nagar, Jannaram , Dist. Mancherial Telangana, Pincode . 504205
12. Bandari Anvesh, S/o Bandari Indiraiah, Age. 33 years, Occ. Prob. DySP, R/o. H.no 32-2-9, Palvepula, Dist. Hanamkonda , Telangana, Pincode. 506009
13. Gudelli Srujana, D/o Gudelli Rajesham, Age. 29 years, Occ. Prob. DySP, R/o. H.no 0-154, Pannur Village, Rathnaput Mandal, Dist. Karimnagar, Telangana, Pincode. 505212
14. M. Kavitha, D/o M. Nagaiah, Age. 26 years, Occ. Prob. DySP, R/o. H.no 1-83, School Street, Gopalpeta Village, Shanaipalle Mandal, Dist. Mahabubnagar, Telangana, Pincode .509235.
15. Sandeep Kumar Pathi, S/o Pathi Venkatadri, Age. 26 years, Occ. Prob. DySP, R/o. 6-58, Lakshminagar, Thirumalagiri, Suryapet, Dist. Hyderabad, Telangana, Pincode. 508223
16. Siddoji Rani, D/o Siddoji Narayana Chary, Age. 37 years, Occ. Prob. DySP, R/o . H.no 13.-1-160/4/5 , Snehapuri colony, Motinagar, Borabanda , Dist. Hyderabad, Telangana, Pincode . 500018
17. Danam Naveen, S/o Danam Sammaiah , Age. 27 years, Occ. Prob. DySP, R/o. H.no 1-46, Kondapur, Ghanapur Mandal, Dist. Jayashankar Bhupalpally, Telangana, Pincode. 506345
18. P. Latheefa Asha, D/o P. Dada Salam, Age. 31 years, Occ. Prob. DySP, R/o. 1-1.no 21-2-67/1/a, Markandeya Colony, Godavarikhani. Dist. Peddapalli, Telangana, Pincode .505209
19. B. Srinikesh Naik, S/o B. Sakram, Age. 29 years, Occ. Prob. DySP, R/o. H.no 2-9-573/d, Roac No 3, Ngo's Colony, Dist. Hanamkonda , Telangana, Pincode . 506370
20. P. Mahesh Reddy, S/o P. Vittal Reddy, Age. 29 years, Occ. Prob. DyS , Rio . H.no 8-89, Nancharipet Village , Motakondur Mandal , Dist. Yadadri Bhuvanagiri , Telangana , Pincode . 508111
21. Thummalapalli Sanjay, S/o Thummalapalli Narasimha Rao , Age. 27 years, Occ. Prob. DySP, R/o . H.no 1-10/1 , Budidampadu Village Rashunadapalem Mandal , Dist. Khammam , Telangana , Pincode . 507182
22. K. Venkat Deep, S/o K. Naganath, Age. 30 years, Occ. Prob. DySP , R/o. H.no 219, Kanderpally Village, Bichkunda Mandal , Dist. Kamareddy, Telangana, Pincode. 503306
23. Karipe Saikamal, S/o Karipe Mallesh, Age. 30 years, Occ. Prob. DySP, R/o. H.no 5-136, 5th Street, Boath Village, Boath Mandal, Dist. Adilabad, Telangana, Pincode. 504304

24. Gayathri Gottiparthi, D/o Gottiparthi Venkat Ramana. Age. 25 years Occ . Prob. DySP, R/o. Flat No 502. Anjanadri Heights, Road No 4. Shailajapuri Colony, Mansoorabad , Dist. Hyderabad, Telangana, Pincode . 500068
25. Sailesh Puna, S/o Ravinder Puna, Age. 26 years, Occ. Prob. DySP, R/o . 1-9-3/d/a/2, Vasavinagar Colony , Dist. Medak , Telangana, Pincode. 502110
26. Immani Saaketh, S/o Immani Srinivas, Age.24 years, Occ. Prob. DySP, R/o . H.no 129, Mig-2, 9th Phase, Kphb Colony, Kukatpally, Dist. Hyderabad,Telangana, Pincode. 500072
27. E. Prabath Reddy, S/o Shashendar Reddy, Ag. 27 years, Occ. Prob. DySP, R/o . H.no 3-11-1, Musapet Village, Shankarampet Mandal, Dist. Medak, Telangana, Pincode. 502271
28. Bathula Sivakumar, S/o Bathula Ravinder, Age. 28 years, Occ. Prob. DySP, R/o. H.no 2-35, Kandikatkoor Village, Ellanthakunta Mandal, Dist. Rajanna Sircilla, Telangana, Pincode . 505401
29. Sai Theja Puli, S/o Kishan Kumar Puli, Age. 32 years, Occ. Prob. DySP, R/o . H.no 5-11-90/1, Naimnagar, Hanamkonda , Dist. Warangal, Telangana, Pincode. 506009
30. Sai Prathyush Reddy Palleti, S/o Venkata Ramanjula Reddy, Age. 28 years, Occ. Prob. DySP, R/o. H.no 4-49, Sri Sailaja Sharma Suits, Vikas Nagar, Dilsukhnagar, Dist. Hyderabad, Telangana, Pincode . 500060
31. Sandana Nikhil Kumar, S/o Sandana Narsaiah, Age. 27 years, Occ. Prob. DySP, R/o. H.no 4-6-1 37/e/18 Sai Nagar, Allwyn Colony, Kukatpally, Dist. Hyderabad, Telangana, Pincode . 500072
32. S. Laxmi Sahithi, D/o S. Venkateswara Rao. Age. 26 years, Occ. Prob. DySP, R/o. H.no 5/17/k/1 Leela Sundaraiah Nagar, Wyrā Mandal, Dist. Khammam, Telangana, Pincode. 507165

**...PETITIONERS**

**AND**

1. The State of Telangana, Rep. by its Special Chief Secretary, Home Department, Secretariat, Hyderabad, Telangana.
2. The Director General of Police, Telangana, Saifabad, Hyderabad.
3. The Telangana State Public Service Commission, Rep. by its Secretary, Nampally, Hyderabad.

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, order or direction, more particularly in the nature of Writ of Mandamus or any other appropriate Writ. declaring the Adhoc Rule issued vide G.O.Ms.No.123, Mime (Legal) Department, Dt.25.10.2025 to the extent of determination of inter-se seniority of

directly recruited Deputy Superintendent of Police (Civil) as illegal, arbitrary and violative of Articles 14 and 16 of the Constitution of India and to set aside the Adhoc Rule as issued under G.O.Ms.No.123, Home (Legal) Department, Dt.25.10.2025 to the extent of determination of inter-se seniority of directly recruited Deputy Superintendent of Police (Civil), with a consequential direction to determine the seniority of the Petitioners' and their batchmates in terms of Rule 33 of Telangana State and Subordinate Service Rules, 1996 Or in the alternative, declare that the Adhoc Rule issued vide G.O.Ms.No.123, Home (Legal) Department, dated 25.10.2025, in so far as it prescribes the criterion for determination of inter-se seniority on the basis of aggregate weightage of recruitment marks and induction training marks, is not applicable to the petitioners and their batchmates who were recruited pursuant to the Group-I Notification dated 19.02.2024 and appointed as Deputy Superintendents of Police (Civil) prior to the issuance of the impugned G.O.

**I.A. NO: 1 OF 2026**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondents to determine and maintain the inter se seniority of the petitioners herein under Rule 33 of the Telangana State and Subordinate Service Rules, 1996, on the basis of the order of merit assigned by the Telangana Public Service Commission, without giving effect, to the impugned Adhoc Rule issued vide G.O.Ms.No.123, Home (Legal) Department, dt. 25.10.2025, pending disposal of the present Writ Petition.

**I.A. NO: 2 OF 2026**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay all further proceedings pursuant to G.O.Ms.No.123, Home (Legal) Department, Dt.25.10.2025 of the 1<sup>st</sup> respondent in so far as determination of seniority of Deputy Superintendent of Police (Civil), pending disposal of the present Writ Petition.

**Counsel for the Petitioners: SRI VINAY KRISHNA KODALI**

**Counsel for the Respondent No.1 & 2: GP FOR HOME**

**Counsel for the Respondent No.3: SRI P.S. RAJASEKHAR, SC FOR TGPSC**

**WP NO: 11444 OF 2026**

**Between:**

1. VISLAVATH ARUN KUMAR, S/o. Chandar Naik, aged.34 years, Occupation.Probationary DySP, R/o. Kollur Village, Nawabpet Mandal, Dist. Mahabubnagar, Telangana, - 509202

2. B. PRANAY SAI, S/o. Vishnu Vardhan, aged. 26 years, Occupation. Probationary DySP, R/o. 10-9, Sri Ram Nagar Colony, Toopran Village, Toopran Mandal, Dist. Medak, Telangana- 502334 VANGA AKSHAY KUMAR REDDY S/o Late. V. Janardhan Reddy, Age. 27 years, Occupation. Probationary DySP, R/o. 4-6-137/ 22/ B, Sainagar, Allwyn Colony, Kukatpally, Dist. Hyderabad, Telangana - 500072
3. VANGA AKSHAY KUMAR REDDY, S/o Late. V. Janardhan Reddy, Age. 27 years, Occupation. Probationary DySP, R/o. 4-6-137/ 22/ B, Sainagar, Allwyn Colony, Kukatpally, Dist. Hyderabad, Telangana - 500072
4. B. SHANTAN KUMAR REDDY, S/o B Ravindra Reddy, Age. 28 years, Occupation. Probationary DySP, R/o. Flat No. 202, SVS Nivas, Road No. 5 Kamalanagar, Chaitanyapuri, Hyderabad, Telangana - 500060
5. P. SUDARSHAN REDDY, S/o. P. Nageswara Rao, Age. 32 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 4-34, Lingasamudram Village, Lingasamudram Mandal, Dist. Prakasam, Andhra Pradesh, Pincode. 523114
6. NISHANTH P M, S/o PMCM Prasad, Age. 36 years, Occupation Prob. Dy. SP, R/o. Aura B 104, Rajapushpa Atria, Golden Mile Road, Kokapet, Dist. Rangareddy, Telangana, Pincode. 500075
7. N. SWAMY, S/o. Chandraiah, Age. 32 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 1-39, Gangapur village, Chinnakodur Mandal, Dist. Siddipet, Telangana, Pincode. 502276
8. ALLALA VISHNU VARDHAN, S/o. Laxma Reddy, Age. 27 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 2-69, Venugamalla Village, Gollapalli Mandal, Dist. Jagityal, Telangana, Pincode. 505532
9. R. YASHASWINI, D/o. Veerendra Kumar, Age. 26 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Flat No. 401, Haritha Enclave, Harithapuri Colony, Gurramguda, Dist. Hyderabad, Telangana, Pincode. 501510
10. B. LALITHA LAHARI, D/o. Lalitha Bau, Age. 29 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Flat No. 103, Maple Block, Raintree Park Apartments, Nambur Mandal, Dist. Guntur, Andhra Pradesh, Pincode. 522510
11. KOTHURI PRANEETH, S/o. Lakshmaiah, Age. 31 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Flat No. 306, Sai Nath Arcade, New Vt Colony, Nalgonda Mandal, Dist. Nalgonda, Telangana, Pincode. 508001
12. K. VARSHITA, D/o. Narender Reddy, Age. 27 years, Occupation. Probationary Deputy Superintendent of Police,
13. ALMAS FATHIMA, D/o. Shakeel Ahmed, Age. 32 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 16-6-65/1, Flat No. 101 Arfath Residency, Chaderghat, Dist. Hyderabad, Telangana, Pincode. 500024 DONTTHIREDDY ROHILA D/o. Shyamsundar Reddy, Age. 29 years, Occupation.

- Probationary Deputy Superintendent of Police, R/o. Villa No 48, Eipl Riveredge, Narsinghi, Manchirevula, Dist. Rangareddy, Telangana, Pincode. 500089
14. DONTTHIREDDY ROHILA, D/o. Shyamsundar Reddy, Age. 29 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Villa No 48, Eipl Riveredge, Narsinghi, Manchirevula, Dist. Rangareddy, Telangana, Pincode. 500089
  15. ADI DEEKSHITHA, D/o. Venkateswarlu, Age. 25 years, Occupation. Probationary Deputy Superintendent of Police. R/o. 1-36, Doulothabad Mandal, Dist. Siddipet, Telangana, Pincode. 502247
  16. GAJULA VARUN, S/o. Niranjana, Age. 29 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 5-5/2/b, Road No 1, Telephone Colony, Boduppal, Dist. Hyderabad, Telangana, Pincode. 500092
  17. K. VISHWANTH, S/o. Veeresham, Age. 28 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Plot 19, Sree Laxmi Nagar Colony, Manikonda, Dist. Hyderabad, Telangana, Pincode. 500089
  18. D. PRATHIBHA, D/o. Raju, Age. 29 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 4-22/3, Arpapally Village, Sarangapur Mandal, Dist. Jagityal, Telangana, Pincode. 505327
  19. K. ROJABAI, D/o. Hari Singh, Age. 31 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 8-4-325/4/10, Banjara Nagar, Erragadda, Dist. Hyderabad, Telangana, Pincode. 500018
  20. P. RAVI KUMAR, S/o. Mallaiah, Age. 39 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 9-7, Phanigiri Village, Nagaram Mandal, Dist. Suryapet, Telangana, Pincode. 508279
  21. L. SRIKANTH, S/o. Soma, Age. 29 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 3-104, Pool Nayak Thanda Village, Husnabad Mandal, Dist. Siddipet, Telangana, Pincode. 505466
  22. DAINAMPELLY PRAVEEN, S/o. Sammaiah, Age. 27 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 12-143, Akulavari Ghanpur Village, Eturunagaram Mandal, Dist. Mulugu, Telangana, Pincode. 506165
  23. DINESH REDDY BYREDDY, S/o. Satyanarayana Reddy, Age. 27 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Villa 288/289, Sadasiva Heavens, Pedda Amberpet, Dist. Rangareddy, Telangana, Pincode. 501505
  24. M. SURYA PRAKASH REDDY, S/o. Vasanth Reddy, Age. 30 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 1-53, Erladinne Village, Amarchinta Mandal, Dist. Wanaparthy, Telangana, Pincode. 509131
  25. A. BHARATI KUMAR REDDY, S/o. Ram Reddy, Age. 28 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 2-32, Polapally Village, Bijnapally Mandal, Dist. Nagarkurnool, Telangana, Pincode. 509203
  26. B. SURESH BABU, S/o. Mangya, Age. 38 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 3-49/1, File Thanda Gate Relakayalapally Village, Singareni Mandal, Dist. Khammam, Telangana, Pincode. 507122

27. SK. YUNUS WAQUAR, S/o. Sk. Md Khasim, Age. 33 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 4-2-103, Ramanagar Village, Kothagudem Mandal, Dist. Bhadrachalam, Telangana, Pincode. 507101
28. DR. NEHA AGARWAL, D/o. Umesh Kumar Agarwal, Age. 32 years, Occupation. Probationary Deputy Superintendent of Police, R/o. Flat No 203, 5-11-116 To 119, Kallada Apartments, Naimnagar, Dist. Hanamkonda, Telangana, Pincode. 506001
29. B. SANDEEP NAYAK, S/o. Saida, Age. 30 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 2-43, Chinnagarakunta Thanda Village, Garidipalli Mandal, Dist. Suryapet, Telangana, Pincode. 508201
30. SALVERU SAI CHARAN, s/o. Salveru Satyanarayana, Age. 30 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 11-3-362/9/b, Srinivas Nagar, Secunderabad, Dist. Hyderabad, Telangana, Pincode. 500020
31. MODUMPALLY MAHESHWARI, D/o. Modumpally Laxman, Age. 30 years, Occupation. Probationary Deputy Superintendent of Police, R/o. 5-38/1 Manakondur, Karimnagar, Telangana, Pincode. 505469

**...PETITIONERS**

**AND**

1. STATE OF TELANGANA, Rep. by its Special Chief Secretary, Home Dept., Secretariat, Hyderabad, Telangana
2. DIRECTOR GENERAL OF POLICE, Telangana, Lakdi-ka-Pul, Opp. Ravindra Bharathi Auditorium, Hyderabad
3. TELANGANA PUBLIC SERVICE COMMISSION Rep. by its Secretary, MJ Road, Nampally, Hyderabad, Telangana

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction, more particularly in the nature of a writ of Mandamus, (i) declare and set-aside Ad Hoc Rules issued vide GOMs No. 123 dt. 25.10.2025 as being illegal, arbitrary and unconstitutional insofar as they are sought to be made applicable to candidates appointed as Deputy Superintendents of Police, Category-II in Telangana Police Service vide Appointment Order bearing GOMs No. 112 dt. 27.09.2025 and (ii) set aside Memo bearing RC No. 530/G3/2025 dated 02.12.2025 issued by the Office of the Director General of Police Telangana as being illegal, arbitrary, unconstitutional and ultra vires the applicable Rules promulgated under Article 309 of the Constitution, and (iii) consequently declare that seniority of candidates appointed as Deputy Superintendents of Police, Category-II in Telangana Police Service vide Appointment Order bearing GOMs No. 112 dt. 27.09.2025 shall be determined in terms of the Telangana State and Subordinate Service Rules, 1996 as applicable prior to promulgation of G.O.Ms No. 123 dt. 25.10.2025.

**I.A. NO: 1 OF 2026**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay the operation of Memo bearing RC No. 530/G3/2025 dated 02.12.2025 issued by the Office of the Director General of Police Telangana and declare that GOMs No. 123 does not apply to the candidates who have been selected for the posts of Deputy Superintendents of Police, Category-II as per Appointment Order bearing GOMs No. 112 dt. 27.09.2025.

**Counsel for the Petitioner: SRI K. HARSHITHA REDDY**

**Counsel for the Respondent No.1 & 2: GP FOR HOME**

**Counsel for the Respondent No.3: SRI P.S. RAJASEKHAR, SC FOR TGPSC**

**The Court made the following: COMMON ORDER**

IN THE HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH  
AND  
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

**WRIT PETITION Nos.11419 AND 11444 OF 2026**

**Dated: 14.08.2026**

**W.P.No.11419 of 2026:**

**Between:**

Mudusu Sreekanth, S/o. Mudusu Bikshaiah,  
and 31 others

...Petitioners

and

The State of Telangana,  
Rep. by its Special Chief Secretary,  
Home Department, Secretariat,  
Hyderabad, Telangana and 2 others

...Respondents

**W.P.No.11444 of 2026:**

**Between:**

Vislavath Arun Kumar, S/o. Chandar Naik,  
and 30 others

...Petitioners

and

The State of Telangana,  
Rep. by its Special Chief Secretary,  
Home Department, Secretariat,  
Hyderabad, Telangana and 2 others

...Respondents

**COMMON ORDER:**

Heard Mr. M. Krishna Reddy, learned counsel representing Mr. Vinay  
Krishna Kodali, learned counsel for the petitioners in W.P.No.11419 of 2026;  
Mr. Avinash Desai, learned Senior Counsel representing Ms. K. Harshitha

Reddy, learned counsel for the petitioners in W.P.No.11444 of 2026; Mr. B. Krishna, learned Government Pleader for Home (Services) appearing for respondent Nos.1 and 2 and Mr. P.S. Rajasekhar, learned Standing Counsel for Telangana Public Service Commission appearing for respondent No.3.

2. The genesis of the instant litigation stems out of an *ad hoc* rule contained in G.O.Ms.No.123 dated 25.10.2025 laying down the weightage criterion for determination of seniority of the newly recruits to the cadre of Deputy Superintendents of Police (DSPs) in the recent recruitment exercise held under Notification No.02/2024 on the ground that it changes the rule position as to determination of their seniority. The crux of the matters is captured in the order dated 16.04.2026. The relevant portion of which is reproduced hereunder:

“Learned Senior Counsels for the petitioners have assailed the impugned *ad hoc* Rules contained in G.O.Ms.No.123, dated 25.10.2025 laying down the weightage criteria for determination of seniority of the newly recruits to the cadre of Deputy Superintendents of Police in the recent recruitment exercise held under Notification No.2 of 2024 on the ground that it changes the rule position as to determination of their seniority. It is contended that though the Rules framed under proviso to Article 309 of the Constitution of India, are not made retrospectively applicable in explicit terms, but the impugned Memo dated 02.12.2025 issued by the Director General of Police has made the impugned Rules applicable to the current batch of probationary Deputy Superintendents of Police, who have been selected as Deputy Superintendents of Police (Civil) and commenced training on 27.10.2025.

Learned Senior Counsels for the petitioners have referred to Clause 13.5 of the recruitment Notification No.2 of 2024. Rule 2 of the Telangana State and Subordinate Service Rules, 1996, defines “Ad hoc rules” and Rule 33 of the said Rules prescribes fixation of inter-se seniority. As per the Telangana Police (Civil) Subordinate Service Rules, 1999, the fixation of seniority of the direct recruits is to be determined by the date of first appointment to such service, class, category or grade. It is submitted that the impugned Ad hoc rules which are meant to govern temporary posts or all or some of the

services in regard to the issue of common applicability of such services cannot be framed to amend or override the existing general rules or special rules governing the service condition of the petitioners.

It is submitted that the weightage criteria under the impugned rules would lead to disharmony by relying on imponderable variables during the training process. Therefore, the petitioners being aggrieved approached this Court."

3. These matters were subsequently adjourned on successive dates on the request of the learned Government Pleader for Home (Services) on the ground that the representation of the petitioners was being examined by the Government.

4. Today, when these matters have been taken up, learned counsel for the State has produced a copy of Memo No.1901/Legal/A1/2025 dated 25.07.2026 on the subject of revision of Service Rules in Police Department wherein a clarification was issued on the applicability of the *ad hoc* rule to the present batch Probationary DSPs (Civil) selected under Notification No.02/2024 and appointed on 27.09.2025. The decision of the Government is recorded as under:

"3. After careful examination of the matter, the Government hereby clarifies that, the G.O.Ms.No.123, Dated:25.10.2025 shall not apply retrospectively and the seniority of the present batch of Probationary DSPs (Civil) selected under Notification No.02/2024 and appointed on 27.09.2025 shall be maintained in accordance with the pre-existing Rule 33 of TS & SS Rules, 1996."

5. Learned counsel for the petitioners submits that the grievance of the petitioners had been redressed since the Government has clarified that G.O.Ms.No.123 dated 25.10.2025 shall not apply retrospectively and the seniority of the present batch of Probationary DSPs (Civil) selected under

Notification No.02/2024 and appointed on 27.09.2025 shall be maintained in accordance with the pre-existing Rule 33 of the Telangana State and Subordinate Service Rules, 1996. Accordingly, the Director General of Police, Telangana, has been directed to take necessary further action.

6. Learned counsel for the State submits that in the light of the Memo dated 25.07.2026, since the grievances of the petitioners have been redressed, the present Writ Petitions may be disposed of.

7. Having considered the submissions of the learned counsel for the parties and the decision of the Government as contained in the Memo dated 25.07.2026 extracted hereinabove, the grievances relating to G.O.Ms.No.123, dated 25.10.2025, assailed in the present Writ Petitions by the Probationary DSPs (Civil) do not survive.

8. Accordingly, the Writ Petitions are disposed of. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

**//TRUE COPY//**

**SD/-P.PONNA KRISHNA  
ASSISTANT REGISTRAR**

 **SECTION OFFICER**

**To,**

1. The Special Chief Secretary, Home Dept., STATE OF TELANGANA, Secretariat, Hyderabad, Telangana
2. DIRECTOR GENERAL OF POLICE, Telangana, Lakdi-ka-Pul, Opp. Ravindra Bharathi Auditorium, Hyderabad
3. The Secretary, TELANGANA PUBLIC SERVICE, COMMISSION MJ Road, Nampally, Hyderabad, Telangana
4. One CC to SRI VINAY KRISHNA KODALI, Advocate [OPUC]
5. One CC to SRI K. HARSHITHA REDDY, Advocate [OPUC]
6. One CC to SRI P.S. RAJASEKHAR, SC FOR TGPSC [OPUC]
7. Two CCs to GP FOR HOME High Court for the State of Telangana, at Hyderabad [OUT]
8. Two CD Copies  
BN  
GJP

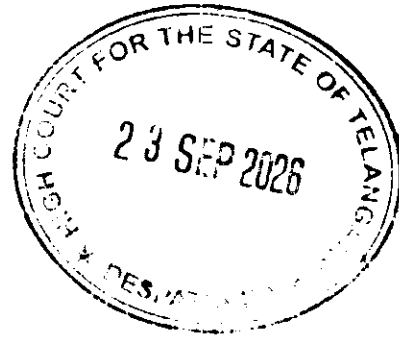


**HIGH COURT**

**DATED: 14/08/2026**

**COMMON ORDER**

**WP.Nos.11419 & 11444 OF 2026**



**DISPOSING OF BOTH THE WRIT PETITIONS  
WITHOUT COSTS**

⑪  
GPT  
5/9/26